## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/427/ (IB)/2017

NAME OF THE PETITIONER(S)

: M.K SONS ENGINEERING PVT LTD

NAME OF THE RESPONDENT(S)

: EASUN REYOLLE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Deepa. M

for Adv. B. Chanaraj

counsel for Petitioner

S. ELAMBHARATH)

Respondent

## ORDER

Counsel for both the parties present. Counsel for Respondent submitted that time be granted for settling the outstanding debt of the Operational Creditor. request, time is enlarged with the direction to file the schedule of payment by next date of hearing and also make possible payment by way of DD. Put up on 11.08.2017 at 10.30 A.M.

& supereglasa. (S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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